

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building, 36 Janpath,
New Delhi-110 001
(Tele No.23353503 Fax No.23753923)

No. Eco-M4/2022-CERC

June 15, 2022

NOTIFICATION

In pursuance of Clause 5.6 (vi) of Ministry of Power's Notification on "Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees", dated 19.01.2005, as amended from time to time, and in pursuance of MOP's communication to the Central Electricity Regulatory Commission (CERC) dated 13.04.2022, the CERC notifies the following escalation rates for the purpose of payment.

Monthly Escalation Rates applicable for April, 2022 for the purpose of payment for Procurement of Power by Distribution Licensees as per the Power Purchase Agreement entered into under the guidelines mentioned above:

Sr. No.	Description	Monthly Escalation Rates for Payment
1	Escalation rate for imported coal	43.83%
2	Escalation rate for transportation of imported coal	21.20%
3	Escalation rate for inland handling of imported coal	0.13%

Sd/-
(Harpreet Singh Pruthi)
Secretary